

**PUBLIC ANNOUNCEMENT UNDER REGULATION 15 (1) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011
("SEBI (SAST) REGULATIONS, 2011")**

OPEN OFFER FOR ACQUISITION OF 918,000 EQUITY SHARES FROM SHAREHOLDERS OF **SAHYOG CREDITS LIMITED** (HEREINAFTER REFERRED AS **"TARGET COMPANY"**) HAVING ITS REGISTERED OFFICE AT 145, JAIDEV PARK, EAST PUNJABI BAGH, NEW DELHI – 110026; TEL: 011-65166622; FAX: NOT AVAILABLE; BY **ATHENA MULTITRADE PRIVATE LIMITED** HAVING ITS REGISTERED OFFICE AT D-13, G/F, BHAGWAN DASS NAGAR, EAST PUNJABI BAGH, NEW DELHI – 110026 (HEREINAFTER REFERRED AS **"ACQUIRER"**) PURSUANT TO AND IN ACCORDANCE WITH REGULATION 3(1) AND REGULATION 4 OF SEBI (SAST) REGULATIONS, 2011.

This Public Announcement ("PA" / "Public Announcement") is being issued by Corporate Professionals Capital Private Limited ("Manager to the Offer") for and on behalf of the Acquirer to the Equity Shareholders of the Target Company ("Shareholders") pursuant to, and in compliance with, amongst others, Regulation 3(1) and Regulation 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulations").

1. OFFER DETAILS

- **Size:** 918,000 (Nine Lacs Eighteen Thousand) Equity Shares constituting 30.00% of the present issued subscribed and paid-up equity share capital of the Target Company
- **Price/ consideration:** Rs.25.00/- (Rupees Twenty Five Only) for each Equity Share of the Target Company
- **Mode of payment (cash/ security):** Cash
- **Type of offer (Triggered offer, voluntary offer/ competing offer etc):** Voluntary Offer

2. TRANSACTION WHICH HAS TRIGGERED THE OPEN OFFER OBLIGATIONS (UNDERLYING TRANSACTION): Not Applicable

3. ACQUIRER

Details	Acquirer	Total
Name of Acquirer	ATHENA MULTITRADE PRIVATE LIMITED	-
Address/ Registered Office	D-13, G/F, Bhagwan Dass Nagar, East Punjabi Bagh,	-

	New Delhi – 110026	
Name(s) of persons in control /promoters of acquirer	The Acquirer is a board managed company. The list of major shareholders along with their shareholding is as follows: ➤ Ms. Tusha Garg – 39,750 (24.84%); ➤ Delhi Plastchem Private Limited – 25,000 (15.63%); ➤ Cubical Financials Services Limited – 23,100 (14.44%); ➤ Faith Business Advisors Limited – 14,400 (9.00%); ➤ Balaji Polycoat Private Limited – 10,000 (6.25%) <i>Apart from the above mentioned shareholders, the Target Company also holds 25,350 Equity Shares representing 15.84% in the Acquirer.</i> The List of Directors is under: ➤ Naresh Kumar Singhal; and ➤ Jitender Kumar Bansal	-
Name of the Group, if any, to which the Acquirer company belongs to	NA	NA
Pre Transaction shareholding (Number and % of total share capital) of Acquirer	Nil	Nil
Pre Transaction shareholding (Number and % of total share capital) of persons in control and relatives of Acquirer	Nil	Nil

Proposed shareholding (*) after the acquisition of shares which triggered the Open Offer	918,000 Equity Shares 30.00% of the paid-up share capital of the Target Company.	918,000 Equity Shares 30.00% of the paid-up share capital of the Target Company.
Any other interest in the TC	The Target Company was a Non-Banking Finance Company registered with Reserve Bank of India. Recently, the Target Company applied for surrender of its NBFC license and RBI has cancelled its license with effect from March 01, 2016 and currently it is exploring new business opportunities. At the time, when the Target Company was an NBFC, it had business relationships with the Acquirer. As per the latest audited balance sheet of Acquirer, it had taken a loan of Rs. 3.23 Cr. from the Target Company and the same was also repaid during the same financial year. Moreover, the Target Company also holds 25,350 Equity Shares representing 15.84% of the present paid-up capital of the Acquirer.	

4. DETAILS OF SELLING SHAREHOLDERS: Not Applicable

5. TARGET COMPANY

Name	:	SAHYOG CREDITS LIMITED
CIN	:	L65921DL1992PLC116773
Exchange where listed	:	BSE Limited

6. OTHER DETAILS

- The Detailed Public Statement pursuant to this Public Announcement and which carries all such other information of the offer including the detailed information on the offer price, detailed information on the Acquirer, detailed information on the Target Company, detailed reasons for the offer, statutory approvals for the offer, delisting option, details of financial arrangement, other terms of the offer, conditions to the offer etc. shall be published in all editions of any one English national daily newspaper with wide circulation, any one Hindi national daily newspaper with wide circulation and any one Marathi national daily newspaper with wide circulation. The Detailed Public Statement shall be published on or before Monday, July 04, 2016.
- The Acquirer undertakes that it is aware of and shall comply with all obligations under the SEBI (SAST) Regulations, 2011.

- The Acquirer has adequate resources and has made firm financial arrangements for financing the acquisition of the Equity Shares under the Offer, in terms of Regulation 25(1) of the SEBI (SAST) Regulations, 2011.

ISSUED ON BEHALF OF ACQUIRER BY MANAGER TO THE OFFER



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

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SEBI Regn. No: INM000011435

For **Athena Multitrade Private Limited**

(Authorised Signatory)

Place: New Delhi

Date: June 27, 2016